

## Patna High Court, Patna

### Notification

Here, it is notified that Sri Sonagara Dharmendrasinh Balvantsinh, S/O Sri Sonagara Balvantsinh has been engaged temporarily on recommendation for the post of Regular Mazdoor in the pay scale of Rs. 4,440 – 7,440 + grade pay of Rs. 1,300 plus other usual allowances as admissible (in 6<sup>th</sup> PRC) in the establishment of Patna High Court, Patna.

Details :-

| <u>Sl. No.</u> | <u>Name</u>                             | <u>Father's name</u>     | <u>Post</u>     | <u>Pay Scale</u>  |
|----------------|---|--------------------------|-----------------|---|
| 1.             | 2.                                      | 3.                       | 4.              | 5.  |
| 1.             | Sri Sonagara Dharmendrasinh Balvantsinh | Sri Sonagara Balvantsinh | Regular Mazdoor | Rs. 4,440 – 7,440 + grade pay of Rs. 1,300 plus other usual allowances as admissible (in 6 <sup>th</sup> PRC) |

If you are willing to accept the engagement on the aforesaid terms, you are hereby directed to join within a fortnight from the date of receipt of Engagement Letter.

Engagement Letter is being issued through Registered Post.

No Travelling Allowance is admissible for joining.

If already employed, you must bring the relieving certificate from your present employer at the time of joining. You are also directed to bring the following certificates at the time of joining, failing which your joining will not be accepted :-

- (1) Original / Provisional Certificate of Matriculation or equivalent.
- (2) Original / Provisional Certificate of +2 / Intermediate or equivalent and above educational qualification, if any.
- (3) Photocopies of all the certificates as asked for above and also the photocopy of the Engagement Letter alongwith two self attested recent passport size photographs.
- (4) Self declaration of criminal antecedent or pending criminal case, if any, on affidavit sworn by the Candidate.
- (5) Original Medical Fitness Certificate from any Asstt. Civil Surgeon.

  
Registrar General  
Patna High Court, Patna

Date :- 03.10.2018